

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5075
ANSWERED ON:27.04.2010
PLAGIARIZED REPORT ON PESTICIDES
Rana (Raju Rana) Shri Rajendrasinh Ghanshyamsinh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any complaint has been received by the Government/Indian Council of Agricultural Research (ICAR) regarding publication of a plagiarized report on pesticides by the Indian Institute of Technology (IIT), Kanpur;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Yes, Madam, ICAR was asked for advice on an allegation made that a paper published in Journal of Analytical Science had been plagiarized from another journal. The matter was examined by Indian Council of Agricultural Research in regard to 'Monitoring of Pesticide Residues in summer Fruits and Vegetables from Kanpur, India' (Paper No.1) and 'Analysis of Pesticide Residues in Fruits and Vegetables from different mandis of Delhi' (Paper No.2). It was noticed that the author of the paper No.2 has reported the same residue data of the same twelve pesticides as reported by the author of paper 1. It was therefore concluded that Paper No.2 appears to be the plagiarized version of Paper.1, and ICAR conveyed this opinion accordingly.